

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5052

ANSWERED ON:07.05.2012

USE OF IAF AIRCRAFT

Kumar Shri Vishwa Mohan;Rawat Shri Ashok Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) whether several dignitaries have performed journeys by the aircraft/helicopters of the Indian Air Force (IAF) during the last three years and the current year;
- (b) if so, the Year-wise details of journeys undertaken by them separately, the total expenditure incurred and the outstanding amount due to concerned Ministries/Departments;
- (c) whether some of these air travels have been undertaken by them for non-official visits also and if so, the details thereof;
- (d) the outstanding amount separately for these non-official visits, year-wise; and
- (e) the action taken so far by the Government to recover the outstanding amount for these non-official visits?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Yes, Madam.

During the last three years, i.e., from April 2009 to April 2012, dignitaries have travelled on 1888 occasions by Indian Air Force aircrafts/helicopters.

The value of bill raised by IAF against such airlift amounts each year is as follows:-

2009-10 - Rs. 4,32,00,000/-

2010-11 - Rs.11,89,43,833/-

2011-12 - Rs.12,62,05,250/-

An amount of Rs.11,80,81,500/- remains outstanding.

(c) to (e): As per existing instructions Prime Minister is entitled to use the IAF aircrafts for non-official purposes.

During the last three years, bills amounting to Rs.14,17,155/- were raised for non official use of IAF aircraft by Prime Minister. All bills raised up to 30.3.2012 have been paid, except for one bill amounting to Rs.23,200/-. Bills for airlift on use of IAF aircraft are raised by Indian Air Force from time to time and necessary action is taken thereon.